

THE MINISTER OF STATE OF THE MINISTRY OF COAL(SHRI SHRIPRAKASH JAISWAL): (a) to (d) No national policy for exploitation of coal rejects has been framed by the Government. However, the formulation of policy on disposal of surplus coal, by-products and middlings/rejects from captive blocks is under consideration of the Government.

**Demand of coal for power stations**

2018. MISS ANUSUIYA UIKEY: Will the Minister of COAL be pleased to state:

(a) the demand of coal for power stations set up by Madhya Pradesh Power Generating Company and the total quantity of coal out of them which is being supplied by the Central Government;

(b) the total amount of coal produced in the State and the total amount of coal provided to the State as per its requirement of power production;

(c) whether a request for increasing the stipulated annual quantity of coal for power stations of the State Government/power generating companies, has been received; and

(d) if so, by when the decision would be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL(SHRI SHRIPRAKASH JAISWAL): (a) Central Electricity Authority (CEA) assesses the demand/coal requirement of various existing thermal power stations, unit-wise, in the country. Central Electricity Authority has reported that as against the annual coal requirement of 15.717 million tonnes, the Annual Contracted Quantity (ACQ) has been fixed at 15.00 million tonnes for the power plants of Madhya Pradesh Power Generating Company Limited (MPPGCL). As against the pro-rata ACQ of 8.30 Million Tonnes for the period April-October, 2010, the actual supply was 6.99 Million Tonnes.

The details of coal production from CIL Mines located in the State of Madhya Pradesh and the quantity of coal out of that supplied to the units located in Madhya Pradesh are as under:

(in Million Tonnes)

Year	Total coal production of CIL from the State of Madhya Pradesh	Coal supplied out of that to Power Plants located in Madhya Pradesh from CIL
2007-08	68.00	24.4
2008-09	71.00	26.4
2009-10	74.00	27.3
2010-11 (upto Oct. 10)	36.00	13.9

Coal is produced in eight States whereas the requirement is met of the entire country. There is no policy to supply coal to power stations situated in a State exclusively from the mines located within that State.

(c) and (d) Government of Madhya Pradesh has requested for enhancement of Annual Contracted Quantity (ACQ) for power stations of Madhya Pradesh Power Generating Company Limited from existing 15 Million Tonnes per annum to 17 Million Tonnes per annum. Coal supplies to power utilities are based on the Annual Contracted Quantity decided by the Central Electricity Authority, keeping in view the overall indigenous coal availability in the country. However, the inter-Ministerial Sub-group functioning in the Ministry of Coal monitors coal supplies to power utilities on regular basis and takes appropriate decisions for maintaining/augmenting dispatches to power stations facing coal supply crisis like critical stock position, taking into account coal availability, logistics, constraints of Railways, loading/unloading constraints etc.

#### Share price of CIL

2019. SHRI KALRAJ MISHRA: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the price band of shares for the Coal India Limited (CIL) would be between Rs. 225 to Rs. 245 for a unit of share; and

(b) if so, the money CIL is aiming to raise from divestment plan during the current year?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):

(a) and (b) Yes, Sir. The Price band of a CIL share was fixed at Rs. 225.00 - Rs. 245.00 per share.